

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

**Excise Appeal No.76500 of 2019
And
Excise Cross Objection No.76700 of 2019**

(Arising out of Order-in-Original No.09/COMM/CE/SLG/2017 dated 30.11.2018
passed by Commissioner, Siliguri Central Excise CGST Commissionerate, Siliguri.)

M/s. Sikkim Organics

...Appellant

VERSUS

Commissioner of CGST & CX, Siliguri Commissionerate

.....Respondent

APPEARANCE

Shri Ananda Sen & Shri I.Banerjee, both Advocates for the Appellant (s)
Shri S.Mukhopadhyay, Authorized Representative for the Respondent (s)

**CORAM: HON'BLE SHRI P.K. CHOUDHARY, MEMBER(JUDICIAL)
HON'BLE SHRI RAJU, MEMBER(TECHNICAL)**

DATE OF HEARING : 30 March 2022
DATE OF DECISION : 12 July 2022

The Appeal is allowed with consequential relief, if any. Cross
Objection, filed by the Respondent Department, also gets disposed of.
For order, see order of date in Excise Appeal No.75881 of 2017.

Sd/
(P.K. CHOUDHARY)
MEMBER (JUDICIAL)

Sd/
(RAJU)
MEMBER (TECHNICAL)

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